

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 290/Confdl./2021
II-2-1/2021

Bilaspur, dated the 24 March, 2021

The following Members of Higher Judicial Service as specified in Column No. (2) of the table below, are transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted as District Judge from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Arvind Kumar Verma, District and Sessions Judge	Bilaspur	Raipur	Raipur	District and Sessions Judge
2.	Smt. Sushma Sawant, District and Sessions Judge	Maha-samund	Bilaspur	Bilaspur	District and Sessions Judge
3.	Shri Balram Prasad Verma, District and Sessions Judge	Ambikapur	Korba	Korba	District and Sessions Judge
4.	Shri Rakesh Bihari Ghore, District and Sessions Judge	Korba	Ambikapur	Surguja (Ambikapur)	District and Sessions Judge
5.	Shri Jaideep Vijay Nimonkar, Judge, Family Court	Kawardha	Bemetara	Bemetara	District and Sessions Judge
6.	Shri Bhisma Prasad Pandey, District and Sessions Judge	Jashpur	Maha-samund	Maha-samund	District and Sessions Judge
7.	Shri Sirajuddin Qureshi, Judge, Family Court	Dhamtari	Ramanujganj	Balrampur at Ramanujganj	District and Sessions Judge
8.	Smt. Anita Dahariya, Judge, Family Court	Bemetara	Jashpur	Jashpur	District and Sessions Judge

BY ORDER OF THE HIGH COURT

Deepak
24.03.2021.

(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Contd. 2/-

Endt. No. 291 /Confdl./2021
II-2-1/2021

Bilaspur, dated the 24 March, 2021

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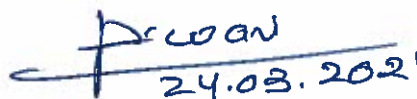
- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 21)
 - (a) Shri Arvind Kumar Verma, District and Sessions Judge, Bilaspur,
 - (b) Smt. Sushma Sawant, District and Sessions Judge, Mahasamund,
 - (c) Shri Balram Prasad Verma, District and Sessions Judge, Ambikapur,
 - (d) Shri Rakesh Bihari Ghore, District and Sessions Judge, Korba,
 - (e) Shri Jaideep Vijay Nimonkar, Judge, Family Court, Kawardha,
 - (f) Shri Bhisma Prasad Pandey, District and Sessions Judge, Jashpur,

(g) Shri Sirajuddin Qureshi, Judge, Family Court, Dhamtari

(h) Smt. Anita Dahariya, Judge, Family Court, Bemetara

for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 08.04.2021 and send his/her handing and taking over charge reports. He/She is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry.

- 22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/ Elimination, Record Room (Disposal) & D.D.O./ Criminal/ Civil & Copying), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/Writ), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


24.03.2021,

(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL